

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No. HHC/GAZ/14-274/2004- 4294
Dated Shimla, the 1st March, 2018.

To

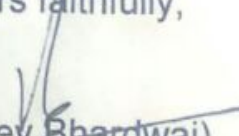
All the District and Sessions Judges,
Himachal Pradesh.

Subject: Transfers and postings of the Judicial Officers.

Sir,

I have been directed to say that the Judicial Officers transferred vide Notification No.HHC/GAZ/14053/74-VI-4189-4209, dated 27.2.2018, who are associated with the National Lok Adalat, shall relinquish the charge only after the conclusion of the National Lok Adalat and with the completion of all formalities with regard thereto.

Yours faithfully,


(Rajeev Bhardwaj)
Registrar General